

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4837
ANSWERED ON:18.12.2009
GRANTING OF NON-FUNCTIONAL UPGRADATION
Singh Shri Brij Bhushan Sharan

Will the Minister of FINANCE be pleased to state:

- (a) Whether Government has accepted the recommendation of the Sixth Central Pay Commission to grant non-functional up gradation for officers of Organized Group `A` Services in the Pay Band -3 and Pay Band-4;
- (b) if so, the details of such recommendations and if not, the reasons therefor;
- (c) the details of Group `A` Services in which this decision has been implemented
- (d) whether the officers of `Indian Cost Accounts Service` under the administrative control of Department of Expenditure, Ministry of Finance, are eligible to get this benefit;
- (e) if so, the details of officers entitled in this regard and time since when entitled;
- (f) the status of granting benefit to the officers of Indian Cost Accounts Service;
- (g) the time by when such benefit would be granted to the eligible officers; and
- (h) the reasons for delay, if any, in implementation of the decision for the officers of Indian Cost Accounts Service ?

Answer

Minister of State for Finance (E&FS) fShri NAMQ NARAIN MEENA)

(a) Yes Sir;

(b) As per orders issued vide Department of Personnel & Training O M No. AB 14017/64/2008-Estt (RR) dated 24th April, 2009, whenever any IAS office of the State or joint cadre is posted at the Centre to a particular grade carrying a specific Grade Pay in the Pay Band 3 or Pay Band 4, the officers belonging to the batches of Organized Group A services that are senior by two years or more and have not been promoted to that particular grade would be granted the same grade on non-functional basis from the date of joining of the first IAS officer in that particular grade at the Centre. Subsequently vide OM No. AB 14017/64/2008-Estt (RR) dated 21st May, 2009, the date of joining of IAS officers` of different levels at Centre was communicated;

(c)&(d) The decision is applicable to all Organised Group LA` services including Indian Cost Accounts Service and is to be implemented by the respective cadre controlling authorities;

(e) to (h) The process for granting non-functional upgradation to eligible Indian Cost Accounts Service officers has been initiated. After completion of required procedures, benefit will be granted to the eligible officers in accordance with DOP&T OM No. AB 14017/64/2008-Estt (RR) dated 21st May, 2009.